

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION No. 2208  
TO BE ANSWERED ON 15.03.2017**

**RELEASE OF PENSION**

**2208. SHRI B. SRIRAMULU**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether there has been delay in release of pension, revision of pensions, grant of MACP and pay fixation of the employees retired from Indian Railways;**
- (b) if so, whether there have been such pending cases of Health Inspectors retired in 2016 from North Eastern Railway (NER), Gorakhpur;**
- (c) if so, the details thereof and the action taken thereon;**
- (d) whether representations/complaints regarding above cases are pending with Advanced Railway Pension Access Network (ARPAN) and NER;**
- (e) if so, whether there is urgent need for advanced processing to enable release of pension within prescribed time-limit; and**
- (f) if so, the action taken by the Government in this regard?**

**ANSWER**

**MINISTRY OF STATE IN MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

- (a) No, Madam. There is no delay in release of pension, revision of pensions, grant of MACP and pay fixation of employees retired from Indian Railways.**

- (b) No cases of Health Inspectors retired in July, 2016 pending with North Eastern Railway.**
- (c) Does not arise.**
- (d) No, Madam. There are no representations/complaints regarding above cases pending with Advanced Railway Pension Access Network (ARPAN) and North Eastern Railway.**
- (e) & (f) Do not arise.**

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